

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PIONEER GAS POWER LIMITED Date of Commencement of Liquidation: 11-11-2025; List of Stakeholders as on Date: 11-12-2025; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digitof registration number: 10041

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	9	51782673228	9	50777024237	2315956660	987036140	18612851	Annexure 3
4	Unsecured financial creditors	1	500000	1	500000	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	30	109851864	30	105767158	0	4084706	0	Annexure 6
7	Operational creditors (Government Dues)	4	130709548	3	130285666	0	0	423882	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	7566003607	7	978472408	0	6587531199	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		52	59589738247	50	51992049469	2315956660	7578652045	19036733	